

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

TP 190/2017 CP 5/2/2014 TPNO 190/KB/2017 CP- 5/2/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company Under Section		Taravadi Cements Ltd.& Anr. 391(2) & 394		
Mrs.	TIAINLA		Petitions (0 RD(ER)	Bm.,
	Dy Done	clos	Ministry of corporate Affairs	

ORDER

Ld. Counsel for the petitioners and Ms. Tianla, Dy. Director from the O/o the Regional Director, Eastern Region, Kolkata representing Central Govt. are present.

This petition has been filed u/s. 391(2) and 394 of the Companies, Act, 1956 before the Hon'ble Calcutta High Court and thereafter transferred to NCLT.

Dy. Director appearing on behalf of the Central Govt. submitted that reply of the Central Govt. has been filed in the Hon'ble Calcutta High Court but it is not in our record. She is directed to file 3 additional copies of the reply within 7 days.

List on 04/01/2018.

Sd

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)